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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 5756/2018 & CM APPLs. 22373/2018, 28041/2018 JAYANT BHATNAGARPetitioner

Through: Mr. Narender Lodiwal, Advocate.

versus

MINISTRY OF COMMUNICATION & ORSRespondents Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil, Advocate for R-1 & 2. Mr. Anil Seth, Mr. Udit Seth & Mr. Roshan Roy, Advocates for R-3.

CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN

<u>O R D E R</u> 28.02.2025

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At joint request, list on 23.07.2025.

PRATEEK JALAN, J

FEBRUARY 28, 2025 '*pv*'/SD/